

फरमाया था कि आयन्दा राज्यों को केन्द्रीय सरकार द्वारा दी जाने वाली आर्थिक सहायता केवल व्याजमुक्त कर्जों तक ही परिसीमित रहेगी ; और

(ख) यदि हां, तो क्या यह निर्णय गडगिल समिति द्वारा अनुमोदित राजस्थान, पेप्सू तथा मध्यभारत राज्यों को दातव्य विशेष अनुदानों को भी रूपान्तरित करेगा ?

t[EcoNOMic Aid TO STATES

\*538. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for FINANCE be pleased to state:

(a) whether, on the 29th of December 1953, while giving his end-of-the-year review of the economic situation, he stated that the economic aid to be given by the Central Government to the States in future would be limited to interest-free loans only; and

(b) if so, whether this decision would also alter the nature of the special grants recommended, by the Gadgil Committee for the States of Rajasthan, PEPSU and Madhya Bharat?]

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) No, Sir.

(b) Does not arise.

श्री न० सि० चौहान : सेंट्रल बजट में राज्यों के लिए सन् १९५४-५५ में जो २१४ करोड़ की रकम कर्ज के रूप में रखी गई है उसमें से कितना हिस्सा बगैर सूद के दिया जाने वाला है ?

USHRI N. S. CHAUHAN: Out of 214 crores of rupees provided in the Central Budget for loans to be given to the States during 1954-55 what amount will be interest-free?]

SHRI M. C. SHAH: I will refer the hon. Member to the Explanatory Memo-

English translation.

random. All the information that he requires is given in annexure VII on page 163.

t[SHRI N. S. CHAUHAN: What plan

श्री न० सि० चौहान : राज्य सरकार से यह कर्जा वापस आ जाय, गवर्नमेंट ने इसके लिए क्या उपाय सोचा है ?

Government have devised to recover loans from the States?]

SHRI M. C. SHAH: Of course, we expect the States to return all these loans given to them.

रोकड़-बाकी-धन-विनियोजना लेखे के अन्तर्गत प्रतिभूतियां

\*५४४. श्री प्र० चं० भञ्जदेव की ओर से श्री न० सि० चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि रोकड़-बाकी-धन-विनियोजन लेखे के अन्तर्गत, १९४८ से १९५१ तक प्रति वर्ष ३१ मार्च को, कितने मूल्य की प्रतिभूतियां सरकार के हाथ में थीं ?

SECURITIES HELD ON CASH BALANCE INVESTMENT ACCOUNT

\*544. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for FINANCE be pleased to state the value of the securities held on the Cash Balance Investment Account of Government on the 31st March of each of the years from 1948 to 1951?]

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The face value of the securities held on the Cash Balance Investment Account amounted to—

|           |       |                    |
|-----------|-------|--------------------|
| Rs. 66,66 | lakhs | on 31st March 1948 |
| „ 45.37   | „     | „ 31st March 1949  |
| „ 47.30   | „     | „ 31st March 1950  |
| „ 23,74   | „     | „ 31st March 1951  |